

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

43) CA/246/2021  
CP/2883(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: PIYUSH HARISH GOSAR & OTHERS

Vs.

KLAUS WAREN FIXTURE PVT LTD AND  
OTHERS

UNDER SECTION 241(1), 242(4) OF THE COMPANIES ACT, 2013

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **20.04.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

KULDIP KUMAR KAREER  
Member (Judicial)